

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 11 of 2013 &  
Appeal No. 12 of 2013**

**Dated : 24<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Appeal No. 11 of 2013 &  
I.A. No. 31 & 32 of 2013**

**M/s Rathi Steels & Power Ltd. & Ors. .... Appellant (s)  
Versus  
Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. B.C. Rai  
Mr. Gaurav Agarwal  
Counsel for the Respondent(s):**

**Appeal No. 12 of 2013 &  
I.A. Nos. 34 & 35 of 13**

**M/s Parmarth Industires Pvt. Ltd. & Ors. .... Appellant (s)  
Versus  
Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. B.C. Rai  
Mr. Gaurav Agarwal**

**ORDER**

Post both these Appeals along with other connected Appeal nos.  
239, 240, 241 and 243 of 2012 on **04.02.2013**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**ts/mk**